

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 11.

IA 1206(MB)2023 In C.P. (IB)/382(MB)2022

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Grv Steels Private Limited**

**Vs**

**Nirmangold Plasttech Private Limited**

**In The Matter Of**

**Abhyudaya Co-Operative Bank Limited**

**Vs**

**Nirmangold Plasttech Private Limited**

**Counsel for the FC** : Adv. Gaurangi Patil i/b Adv. Akshay Deshmukh

**Counsel for the CD** : Adv. Manoj Mishra

**IBC Sec 7 r/w Rule 11 of NCLT Rules**

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**ORDER**

Counsel for both sides request for a short adjournment. List on  
**11.10.2023.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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